

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><b><u>24.05.2007</u></b></p> <p><b><u>CP 4/2007 (OA No. 234/2005)</u></b></p> <p>None present for applicant. Mr. T.P. Sharma, Counsel for respondents.</p> <p>Learned counsel for the respondents submits that the order of this Tribunal has been complied with. Accordingly, the Contempt Proceedings are dropped.</p> <p>o The CP is dismissed accordingly.</p> <p> </p> <p><b>(TARSEM LAL)</b> <b>MEMBER (A)</b> <b>(KULDIP SINGH)</b> <b>VICE CHAIRMAN</b></p> <p>AHQ</p> <p><i>Chmrs Bn vr ds Mm 498 &amp; 499 Q</i></p>